

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1651**  
ANSWERED ON 10.12.2025

**ENFORCEMENT OF MINING PLANS**

1651. SHRI VARUN CHAUDHRY:

Will the Minister of MINES be pleased to state:

- (a) the details of primary responsibility to enforce the mining plans;
- (b) whether any guidelines have been issued to various stakeholding departments to visit the mining sites regularly and to ensure enforcement of mining plans and if so, the details thereof; and
- (c) whether mining sites have been visited in the State of Haryana for ensuring enforcement of Mining Plans during the last five years and if so, the details thereof?

**ANSWER**

THE MINISTER OF COAL AND MINES  
(SHRI G. KISHAN REDDY)

(a): The Central Government has framed the Mineral Conservation and Development Rules, 2017 (MCDR, 2017) which are administered by the Indian Bureau of Mines (IBM). These Rules are applicable to all minerals except petroleum and natural gas, coal, lignite and sand for stowing and minor minerals. As per Rule 11(1) of the said Rules, lease holders are mandated to commence or carry out mining operations in any area strictly in accordance with the mining plan approved, modified or reviewed by the IBM.

As per Section 15 of the MMDR Act, the State Governments are empowered to make rules for regulating the grant of quarry leases, mining leases or other mineral concessions in respect of minor minerals and for purposes connected therewith.

(b): IBM has issued guidelines to the inspecting officers and competent authorities for specifying the process and timelines for examination and approval of the Mining Plan. Circulars have also been issued under MCDR, 2017 requiring inspecting officers of various stakeholder departments to regularly visit mining sites. These inspections are meant to ensure strict enforcement of approved mining plans, compliance with environmental safeguards, and adherence to scientific mining practices.

(c): As per the information provided by IBM, there were only four mines of major minerals in Haryana as on 01.01.2025, which were non-working and consequently no inspection was done in these mines.

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